

**HIGH COURT OF DELHI AT NEW DELHI**

No. 105 /Rules/DHC

Dated: 07.02.2024

**PRACTICE DIRECTIONS**

In compliance of the directions passed by the Hon'ble Supreme Court in Judgment dated 26.09.2023 in Civil Appeal No. 7175/2021 titled "*CPL Ashish Kumar Chauhan (Retd.) vs. Commanding Officer & Ors.*", Hon'ble the Acting Chief Justice has been pleased to issue following directions for compliance by all concerned:-

**"In any legal proceeding concerning or relating to an HIV-Positive person, the courts shall take up and dispose of the proceeding on priority basis in terms of Section 34(2) of the HIV (Prevention and Control) ACT 2017. The courts shall also ensure that the anonymity and confidentiality of name of the HIV-positive person is strictly maintained by substituting the name of such person with a pseudonym in the records of proceedings."**

By Order

(KANWALJEET ARORA)  
REGISTRAR GENERAL

Endst. No. 35-60 /Rules/DHC/2024

Dated: 07/02/2024

Copy forwarded for information and compliance to:-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi
14. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P.Estate, New Delhi.
15. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
16. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.

17. The Member Secretary, Delhi State Legal Service Authority, Rouse Avenue District Court Complex, New Delhi with the request to forward a copy of the Notification/Practice Directions to the Secretaries of all the eleven District Legal Services Authorities.
18. The Secretary, Delhi High Court Legal Services Committee.
19. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Notification/Practice Directions on the website of Delhi District Court.
20. Registrar-cum-Secretary to Hon'ble the Chief Justice.
21. All Registrars/OSDs/Joint Registrars.
22. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
23. Joint Director (IT) with the request to upload the Practice Directions on the Intranet of this Court.
24. Librarian, Delhi High Court.
25. Private Secretaries/Court Masters to Hon'ble Judges for kind perusal of His Lordships.
26. Guard File.

*Meehanish*

**DEPUTY REGISTRAR (RULES)**